


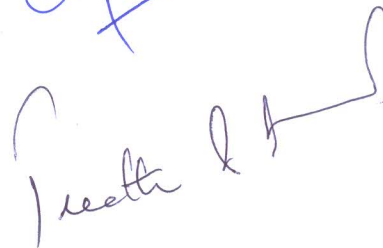
NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/62/2016
NAME OF THE PETITIONER(S) : N. Nirmala & 3 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1.	GOWRI. V For M/S RAMANI X SHANKAR	RESPONDENTS	
2.	PREETHI. S. ARASU for RAJAGOPAL & RAGHUNATHAN Advocates	Petitioners	

ORDER

Ms Preethi S Arasu, counsel for applicant in CA 1/2014 present. Ms V Gowri, counsel for respondents present. Counsel for applicant sought time stating that an appeal filed before the Inspector General of Registration against the orders of Sub-Registrar (North), Stamps & Registration, Chennai, is pending. Time extended at her request for submitting the status of the appeal. Put up on 03.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)